

20-8-2001

Mr. J. K. Kamhik, counsel for Applicant
Mr. Kuldeep Mathur, Adv. brief holder for
Mr. Ravi Bhamali, counsel for Respondents

Post on 29/8/2001 for
hearing. In the meantime,
reply may be filed by
the respondents.

Gopal Singh
Adm. Member

RL
(B. S. RAIKOTE)
Vice Chairman

29/8/2001

Mr. J. K. Kamhik, counsel for the Applicant
Mr. Kuldeep Mathur, Adv. briefholder for
Mr. Ravi Bhamali, counsel for the
Respondents

O. B. not formed Put up
for admission / direction
bearing on 21/9/1998 2001

Prakash
Court Master

1-9-2001

Mr. J. K. Kamhik, counsel for Applicant.
Mr. Kuldeep Mathur, Adv. brief holder for
Mr. Ravi Bhamali, counsel for Respondents

Learned counsel for the
applicant stated that he has
instructions from the applicant,
not to press the OA.

By recording the above
statement, the OA is dismissed
as not pressed.

JS
Gopal Singh
Adm. Member

RL
(B. S. RAIKOTE)
Vice Chairman

Reply
not
filed
29/8

Reply
filed
a

20/8

Part II and III destroyed
in my presence on 27-5-07
under the supervision of
section officer
order dated 12/3/2007 as per
V.G. 12/3/2007
Section officer (Record)

Prakash
25/9
24/9/07